

'hartals', particularly when militants are killed, etc. in a bid to try and disrupt normal life and derail the political and democratic system. The Government are aware of these designs. A close and continuous watch is being kept on the situation and all necessary efforts, including sustained operations against terrorists and subversive elements, are being made to ensure that such designs are not allowed to succeed. In the process, a number of successful operations have also been conducted recently by the local police and the Security Forces which have led to further desperation in the ISI sponsored militants and secessionist groups.

**Employment to Kashmir Youths under Centrally-sponsored Schemes**

2739. SHRI SANJAY NIRUPAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government have compiled any data about the number of those Kashmir youths/persons who were victimized and turned militant in Kashmir valley; if so, the details thereof;

(b) whether Government adopt uniform attitude towards them while considering their rehabilitation; and

(c) the number of Kashmiri youths provided employment during the last one year under Centrally-sponsored employment schemes?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) and (b) Keeping in view that a large number of people in Jammu & Kashmir have become victims of terrorist violence, the Government have formulated a scheme for rehabilitation of such victims, viz: widows and orphans etc. The benefits of the scheme would also be available to

widows and orphans of persons who may have been involved in militancy. In addition, the Government is also taking steps for implementing a rehabilitation package for militants who surrender and come into the mainstream. Since these schemes are in the process of operationalisation, it is not possible to give precise statistics and number of persons who may be benefited.

(b) The targets for employment generation under Centrally Sponsored Schemes being operated by the Government of Jammu & Kashmir during the current financial year are as under:—

|  |                      |
|--|----------------------|
| PRMY (Prime Minister's Rojgar Yojna)   | 3100 units           |
| Self Employment                        | 6200 units           |
| Jawahar Rojgar Yojna                   | 47.27 lakh mandays   |
| Employment Assurance Scheme            | 174.73 lakh mandays  |
| Integrated Rural Development Programme | 25,000 beneficiaries |

In addition, 12,205 youth from the State have been recruited upto December 1996 in various Central Government Departments, including Central Police Organisations and Public Sector Undertakings etc.

**Renewable Energy Generation in the Country**

2740. DR. B.B. DUTTA: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) what has been the share of renewable energy in the total energy generation in the country;

(b) the target set for renewable energy generation in the Eighth Five Year Plan;

(c) how far this target has been achieved, and

(d) the details of progress made over